

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 126

IA No .2181/2023, Rst. No. 4/2023

CP (IB) No. 111/Chd/Chd/2020

(Disposed of)

IN THE MATTER OF:-

Om Logistics Limited

...Petitioner

Versus

Genist Tecnocracy Private Limited

...Respondent

Under Section: 9, IBC 2016, 48(2), Rule 11 of NCLT, 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 12.06.2024.

Sd/-
Court Officer

Tanvi
30.04.2024